

**Customs, Excise & Service Tax Appellate Tribunal,
West Zonal Bench : Ahmedabad**

REGIONAL BENCH - COURT NO. 3

Excise Appeal No. 694 of 2010

(Arising out of OIO-03-COMMISSIONER-RKS-AHD-I-2010 dated- 03/02/2010 passed by Commissioner of Central Excise-AHMEDABAD-I)

Nissan Copper Ltd

Survey No. 168/211,
Village : Radane, Kahnvel,
Silvassa, U T Of Dadra & Nagar Haveli

.....Appellant

VERSUS

C.C.E.-Ahmedabad-i

C. Ex Bhavan,
Nr Panjrapole & Polytechnic, Ambavadi,
Ahmedabad, Gujarat – 380015

.....Respondent

APPEARANCE:

None appeared for the Appellant

Shri J.A Patel, Superintendent (AR) for the Respondent

CORAM: HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR

DATE OF HEARING: 04.08.2022

DATE OF DECISION: 06.12.2022

The appeal is disposed of. For order, see order of date in Excise Appeal
No. 657 of 2010

**(RAMESH NAIR)
MEMBER (JUDICIAL)**